

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

21/2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/108/2016

NAME OF THE PETITIONER(S) : C.J. Mathew

NAME OF THE RESPONDENT(S) : M/s August Builders & Contracts (India) Pvt. Ltd. & 3 others

UNDER SECTION : 397/398 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) K.S.Ravichandran &
M.K. Preetha Adv. } for Respondents.
for KSR & Co. }

2. MOHAN PULLIKAL for Petr.



ORDER

Counsel for Petitioner present. Counsel for Respondent also present. Put up along
with TCP/107/16 on **23.01.2018 at 02.30 P.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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